

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5597
ANSWERED ON:10.05.2012
DISCRIMINATION IN ALLOCATION OF FUNDS .
Shetkar Shri Suresh Kumar;Venugopal Shri P.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints from State Governments regarding any discrimination in the allocation of funds to States;
- (b) if so, the details thereof State-wise including Andhra Pradesh and reasons therefor; and
- (c) the steps being taken to remove such discriminations in future in coordination with each State Government in the current year itself?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): No, Sir. State-wise Central allocations under various rural development programmes are done as per the pre-determined criteria of the Planning Commission which takes into account certain programme specific parameters including poverty ratio of the State.
- (c): Does not arise.